

ITEM NO.29

COURT NO.12

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).38136/2013

[Arising out of impugned final judgment and order dated 08-10-2013
in WA No.320/2013 passed by the Gauhati High Court]

DHIRAJ DAS & ORS.

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

WITH

SLP(C) No. 17364/2014 (XIV)

SLP(C) No. 17366/2014 (XIV)

SLP(C) No. 10859/2014 (XIV)

Date : 27-11-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s)

For Respondent(s) Mr. Shuvodeep Roy, AOR
Mr. Deepayan Dutta, Adv.

Mr. Abhijit Sengupta, AOR
Mr. Azim H.laskar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The matters are not taken up.
2. List next week.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)